

ITEM NO.41

REGISTRAR COURT. 2

SECTION IV-B

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. S.P.S. LALER

Petition(s) for Special Leave to Appeal (C) No(s). 15495/2022

RANJIT KAUR & ANR.

Petitioner(s)

VERSUS

CHANDIGARH ADMINISTRATION & ORS.

Respondent(s)

Date : 29-11-2022 This petition was called on for hearing today.

For Petitioner(s)

Mr. Kunal Cheema, AOR
Mr. Shivam Dube, Adv.
Ms. Aditi Deshpande, Adv.

For Respondent(s)

UPON hearing the counsel through Video Conference, the Court made the following

O R D E R

Service of notice is complete on respondent Nos. 1 to 3 but no one has entered appearance on their behalf. Viewed thus, the matter shall be processed for listing before the Hon'ble Court, under the rules.

S.P.S. LALER
Registrar

MG